

DIVISION BENCH  
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1331(KB)2018  
IA(I.B.C)/871(KB)2022,  
IA(I.B.C)/875(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	UNION BANK OF INDIA VS M/S. ENFIELDS GEMS & JEWELLERY LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physical)**

Mr. Vipul Kundalia, Adv. : Applicant in IA 875/2022  
Mr. Tapan Bhanja, Adv.

Ms. Sonu Jain, Liquidator

**ORDER**

1. Ld. Counsel for the Applicant present. Liquidator present in person.
2. **IA(I.B.C)/871(KB)2022**
  - i. After making submissions for a while, Ld. Authorized Representative seeks to withdraw this Review Application.
  - ii. This Review petitioner is accordingly dismissed as withdrawn.
3. **IA(I.B.C)/875(KB)2022**
  - i. This IA has been filed seeking condonation of 224 days in filing the claims before the Official Liquidator. Liquidator seeks one weeks' time to file objections to this application.
  - ii. Post this IA on **2/11/2022**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**